THE SIXTH SCHEDULE  
(See section 25)  
AMENDMENTS TO THE CONSTITUTION (SCHEDULED TRIBES) ORDER, 1950

In the Constitution (Scheduled Tribes) Order, 1950,—

(1) in paragraph 2, for the figures “XX”, the figures “XXI” shall be substituted;

(2) in the Schedule, after Part XX, the following Part shall be inserted, namely:—

“PART XXI.—Uttaranchal

1. Bhotia.
2. Buksa.
4. Raji.
5. Tharu.”